

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:785
ANSWERED ON:29.07.2010
. LEGAL ADOPTION SYSTEM
Jindal Shri Naveen

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to bring forward a legislation of child adoption to simplify the procedure;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be introduced?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (c) The information is being collected and will be laid on the Table of the House.